



2026:AHC:21198

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 1466 of 2026

Bihari Lal

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Amit Kumar Singh
Counsel for Respondent(s)	:	C.S.C., Pankaj Kumar Gupta

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. After some arguments, a prayer has been made by learned counsel for the petitioner to dismiss the present petition as withdrawn with liberty to file fresh petition.
2. This prayer has not been opposed by learned counsel for the respondents.
3. Accordingly, the writ petition is dismissed as withdrawn with liberty as prayed.

(Prakash Padia,J.)

January 30, 2026

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